

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/825/2020
NAME OF PETITIONER : S Diraviam (Liquidator), M/s Plantec GB Engineering Pvt Ltd
NAME OF RESPONDENT :
SECTION : Sec 59 Of IBC 2016 R/w IBBI

ORDER

Mr. Sathish Kumar, Advocate for the Petitioner is present through Video Conferencing Platform and represents that in compliance with the directions issued by this Tribunal on 16.02.2021, a Memo has been duly filed on 25.02.2021. However, the said Memo is not available on record.

In the circumstances, Ld. Advocate represents that some time may be given to coordinate with the Registry and update the records of this Tribunal with the said Memo.

In view of the said representation, the matter stands adjourned to **22.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)